

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.1603/2019

Dated Tuesday, the 3rd day of December, 2019

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

T.Kanagaraju,

No. 3/4, Raj Nivas,

SMS Jasmine Nagar,

Sulur, Coimbatore 641402.

....Applicant

By Advocate M/s. Ratio Legis

Vs

Union of India rep by,

The Divisional Railway Manager,

Salem Division, Southern Railway,

Salem 636005.

....Respondent

By Advocate Mr. P. Srinivasan

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

Heard. The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

"To call for the records related to the PPO/PPA and the RELHS medical card of the applicant and the representation dated 12.08.2017 and the reminder dated 11.07.2018 and further to direct the respondents to make necessary entries in the PPO/PPA and to pay 'the Fixed Medical Allowance' and to make further order/orders as this Hon'ble Tribunal may deem fit and proper and thus render justice."

2. When the matter came up for hearing, learned counsel for the applicant would submit that the applicant has made a representation dated 12.08.2017 as Annexure A-2 regarding payment of Fixed Medical Allowance which is still pending and no order is passed till now. He will be satisfied if the representation is considered and orders are passed within a stipulated time limit.
3. Mr.P.Srinivasan takes notice on behalf of the respondents and submits that the respondents have no objection for disposal of the representation of the applicant on merits.
4. In view of the limited submission, the OA is disposed of in the following lines:

"The competent authority is directed to consider the applicant's representation dated 12.08.2017 as Annexure A-2 on the basis of relevant rules and

**regulations and pass a speaking order, within a period
of four months from the date of receipt of a copy of
this order."**

**(T.JACOB)
MEMBER (A)**

03.12.2019

M.T.

**(P.MADHAVAN)
MEMBER (J)**